

and for all—not periodically. That is the latest decision of the Ministry of Home Affairs which we have enforced.

**SHRI SAMAR MUKHERJEE:** Why once and for all? (*Interruptions.*)

**SHRI KRISHNA CHANDRA HALDER:** This Government will not remain once and for all. So, why restrict the holidays once and for all? It is not proper. Mr. Sethi is here. You will kindly try to understand us. If, for instance, the birth day of C. R. Das or a Holi Holiday falls due on the Second Saturday or Sunday, previously, Monday was declared as a holiday. That was the practice in the Chittaranjan Locomotive Works. I want to know from the Minister—Shri Sethi is here regarding the restoration of the earlier practice of choice of holidays. Will the Minister take this up with the Home Ministry to restore the practice of holidays prior to 15th November, 1981 circular? Will the anomaly be restored by him in the Chittaranjan Locomotive Works?

**THE MINISTER OF RAILWAYS (SHRI P. C. SETHI):** The number of holidays is not cut. There are three national holidays—Republic Day, Independence Day and Gandhi Jayanti. For the remaining 13 holidays, we have come to uniform practice as adopted by the Home Ministry and the Government departments. However, since the suggestion has come from the hon. Member to take this up with the Home Ministry, we shall do that.

**DR. SARADISH ROY:** From what the Minister said just now, it is evident that 11 holidays have been fixed by Government out of 16 holidays while the rest are left for the department to fix the dates. Since the inception of this factory the custom was to fix the annual holidays in consultation with the staff. This system was working well but it has now been abandoned. A new circular has been issued by the Railway Board fixing the three national holidays plus eight other holidays and only five are left for the

local establishment to fix up. This has caused discontent among all sections of the labour including INTUC affiliated labour union. They have given representation to the Railway Board to follow the old system. In West Bengal, Durga pooja holidays along with Saraswati pooja is a must. Then these eleven days do not include Holi festival, birthday of Netaji Subash Bose, Birthday of Chittaranjan Das, Kali pooja etc. So, I would request the hon. Minister to adopt the old system so that there may not be any dis-content among the staff.

**SHRI C. K. JAFFER SHARIEF:** Sir, the Railway Minister has already said that he will take it up with the Home Ministry.

**SHRI SAMAR MUKHERJEE:** Sir, last night I got one memorandum from the labour union that production in Chittaranjan Locomotive Works is being tapered down. I would like to know whether it is fact or not. The hon. Minister said in his budget speech that they are converting from steam locomotive in electric locomotive and Chittaranjan is the only unit where electric locomotives are manufactured. I am also going to write to the hon. Minister in this connection but I would like to know whether it is a fact or not that the targets are being tapered down.

**SHRI P. C. SETHI:** Sir, this question does not arise out of the present one and I would reply to the hon. Member when he writes to me.

#### **Introduction of Rajdhani Express between Madras and Delhi**

\*252. **SHRI R. PRABHU:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce Rajdhani Express between Madras and Delhi;

(b) if so, whether the existing Tamil Nadu Express will continue its operation; and

(c) when the Rajdhani Express is likely to be introduced on Delhi-Madras route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (c). There is no proposal at present to introduce Rajdhani Express type of train between Madras and Delhi or to withdraw Tamil Nadu Express running on this route.

SHRI R. PRABHU: Mr. Speaker, Sir, the major cities like Bombay and Calcutta are connected to Delhi by the prestigious Rajdhani Express train. I would like to know what difficulty is there to connect Madras to Delhi with the Rajdhani Express and also why this step-motherly treatment has been meted out to Madras?

SHRI C. K. JAFFER SHARIEF: Sir, it is not a question of any step-motherly attitude. Actually we have three super-fast trains on this Section—Tamil Nadu Express, K. K. Express and A. F. Express. These are all super-fast trains. We are having the problem of line capacity on this Section. There are saturated single line sections on the Madras-New Delhi route, which do not have any capacity for the movement of additional trains, viz., Balharshah-Bellampalli and certain stretches between Nagpur and Itarsi. It is very difficult to carry even goods trains. So, we carry the goods trains on a longer route, that is, via Jalgaon, Manmad, Dhond; etc. So; one main reason is line capacity. The second reason is shortage of coaches which we are facing today.

SHRI R. PRABHU: The hon. Minister, in his reply, has stated that there are three super-fast trains touching Madras. It is not correct. Only one train touches Madras, that is, the Tamil Nadu Express. The other trains do not touch Madras City at all. Madras is an important city in this country. I would like to know from the hon. Minister why the whole line is not doubled and there are patches single line operation in this route.

SHRI C. K. JAFFER SHARIEF: Work is in progress. We are taking action for completing these works. In this connection, I would like to remove the misapprehension which the hon. Member has got. Once the line capacity improves, once there is improvement in coaching stock position, we will consider his suggestion.

DR. SUBRAMANIAM SWAMY: Neglect of Madras: That you have not answered.

SHRIMATI PRAMILA DANDAVATE: Sir, we would of course support if the Rajdhani Express train is introduced from Delhi to Madras. But, I would like to bring to the notice of the hon. Minister one difficulty which we face. Now, the Rajdhani Express from Delhi to Bombay starts on Thursdays which is absolutely inconvenient to M.Ps. We have to go to Bombay on week-end. And, if we have to go on Thursday alone, we find, it is not possible for us to do so. If we have to start on Thursday to go to Bombay and come back, what happens is, we will miss one day. Therefore, I would request the Minister to do the needful in the matter so that we are not inconvenienced..

अध्यक्ष महोदय : लोग कहेंगे कि आप एकदिनत्म करन चाहते हैं ।

SHRIMATI PRAMILA DANDAVATE: Not only for M.Ps., even for others.

अध्यक्ष महोदय : आस जैचन भेज देना ।

SHRIMATI PRAMILA DANDAVATE: I would request him to consider my suggestion.

AN HON. MEMBER: Rajdhani express may be converted to run thrice a week instead of twice a week, as of now.

### Sale of Human blood through Blood Bank

\*255. SHRIMATI PRAMILA† DAN-DAVATE;

SHRI BAPUSAHEB PARULE-KAR;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have permitted the sale of human blood through blood banks;

(b) whether any guide-lines have been laid down for the genuineness and purity of the blood sold;

(c) whether there is any restriction on the amount to be paid to blood donors and consumers; and

(d) whether Government have noticed sale of artificial blood in the metropolitan cities?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) Under the provisions of Drugs and Cosmetics Act & Rules, a blood bank is required to obtain a licence from the State Drug Controller. Collection, storage and sale of blood have to conform to the provisions of Drugs and Cosmetics Act & Rules which, inter-alia, provide for tests as laid down in the Pharmacopoeia of India.

(c) There are no Statutory stipulation in this regard. In Central Government hospitals, the non-voluntary donors are paid at the rate of Rs. 15/- per unit.

(d) No, Sir.

श्री मती प्रमिला दंडवते : अध्यक्ष महोदय, मैं आप के जरिये माननीय मंत्री जी से पूछना चाहती हूँ कि बम्बई के एक हस्पताल में एक बार एक साल पहले एकस लायटेशन आफ पेशे ट्रेस एंड डोनस आफ बलड जैसी कोई शिकायत उनके सामने आई थी वहां पर एक लेबर का ब्लड एक पेशेंट को दिया

गया था और वह पेशेंट बाद में मर गया था। कहा जाता है कि वहां पर ब्लड टैस्टिंग ठीक से नहीं किया गया था। इस प्रकार की बातें फिर कहीं दूसरे हस्पतालों में न हो जायें, क्या इसके बारे में मंत्री महोदय ने कोई कदम उठाये हैं ?

SHRI B. SHANKARANAND: Under the rules, before the human blood is taken for blood transfusion, the blood has to be tested. The blood is not to be obtained from a human subject who is known to be suffering from or have suffered from syphilis; two, whose blood has not been tested with negative results for evidence of syphilis infection; three, the haemoglobin level of whose blood is not less than 85 per cent, who is not suffering from any transmittable disease, as can be ascertained by qualified physicians after inspection or simple physical examination. The consideration of his medical history should show that he is free from disease transmittable by any blood transfusion. This test is to be conducted before any blood is taken from the donor. If there are lapses, we have to take it very seriously and the persons concerned will be dealt with suitably.

श्री मती प्रमिला दंडवते : मेरा दूसरा सवाल यह है कि आप ब्लड-डोनर को 15 रुपये देते हैं बहुत से प्राइवेट ब्लड-बैंक्स हैं जहां पर ब्लड डोनर को कम पैसा दिया जाता है, ब्लड देने के बाद जो खुराक दी जानी चाहिये वह भी ठीक तरह से नहीं देते हैं लेकिन बेचते समय उसकी कीमत 200 रुपये से ज्यादा रखते हैं। इसलिये मेरी प्रार्थना है जहां-जहां प्राइवेट ब्लड बैंक चलते हैं और जहां इस तरह से एक तरफ ब्लड डोनर का एक्सप्लायटेशन हो रहा है और दूसरी तरफ पेशेंट से बहुत ज्यादा दाम चार्ज किये जाते हैं, क्या इसके बारे में आप कोई एन्क्वायरी कमेटी एक्वाइजिट करके कोई सुझाव यहां रखेंगे ?